

Petition from the Workers of KIM

2054. SHRI SIVAJI PATNAIK: Will the Minister of STEEL AND MINES be pleased to state:

(a) whether he has received a mass petition from the workers of KIM, Kalta (Rourkela Steel Plant), Orissa about the management's blatant violation of even High Court's order; and

(b) if so, the steps taken to settle the matter?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI KARIA MUNDA): (a) A copy of the letter addressed to the Deputy Director, Gorakhpur Labour Department (Central) and supported by the signatures/thumb impressions of a number of persons, presumably workers of KIM, Kalta, had been forwarded to the Minister of Steel and Mines. One of the several demands made on the Deputy Director, Gorakhpur Labour Department, in this letter was to accept the stay order of Orissa High Court relating to repatriation|retrenchment of Gorakhpur labour at KIM, Kalta.

(b) It was revealed that the Orissa High Court had not passed any stay order against the management of the Rourkela Steel Plant. As such the question of any violation of the stay order by the Rourkela Steel Plant did not arise. Subsequently a contempt petition moved in the High Court alleging violation of the Stay Order by the management of Rourkela Steel Plant was also dropped after Management's appearance to contest it. It is also learnt that the petition filed by one batch of Gorakhpur labourers has since been dismissed by the High Court.

Conversion of Sambalpur Station of A.I.R. into a full-fledged Station

2055. SHRI GANANATH PRAHDAN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have decided to convert the Radio Station at Sambalpur into a full-fledged Radio Station.

(b) whether even after setting up of T.V. centre at Sambalpur Government has not considered it necessary to set up a permanent studio at Sambalpur for A.I.R. and Doordarshan; and

(c) if so, the reasons thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) Work on the construction of permanent studios for A.I.R. Sambalpur is in progress. As regards T.V., Studio facilities are already available in Cuttack which are being utilised for capsuling programmes for Sambalpur. At Sambalpur also, adequate filming facilities on movie Cameras and portapacks have been made available to provide local participation and local colour in the programmes. The studios at Cuttack will also be utilised to produce programmes for the Cuttack TV transmitter proposed to be set up during the Sixth Plan.

(c) Does not arise.

Programmes on 'Internal Emergency' on A.I.R. and T.V.

2056. PROF. P. G. MAVALANKAR: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether since the inception of the new Janata Government at the Centre, AIR and Doordarshan have done any programmes—talks, discussion, features, etc.—on the 'Internal Emergency' in India and its implications experiences, consequences, etc.;

(b) if so, full facts thereof

(c) whether Government propose to continue arranging such programmes, and if so, in what direction and manner and for how long; and

(d) if not, why not?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADANI): (a) Yes, Sir.

(b) A statement is attached.

(c) and (d). Whenever the subject is relevant, it will be suitably noticed according to the exigencies of programme planning at each Station of AIR and Doordarshan Kendra keeping in view the utility, the news value, relevance, needs and the listening interest of the area and population.

Statement

Programmes on internal emergency Broadcast from AIR Stations and Telecast from Doordarshan Kendras

In April, 1977, soon after the General Elections and the inception of the Janata Government at the Centre, a series of programmes were produced in both All India Radio and Doordarshan and broadcast and telecast by all Stations of AIR and Doordarshan Kendras. These programmes not only dealt directly with the restoration of civil liberties and freedom of expression and the new concept like "Lok Shakti" and "Total Revolution", but also with the suppression of freedom and misuse of authority that characterised the Emergency period. Again, a number of programmes dealing with the misuse of mass-media during the Emergency were broadcast and telecast from AIR Stations and Doordarshan Kendras in August 1977 when the White Paper on the Misuse of Mass-media was presented to Parliament. In these programmes, leading journalists and broadcasters were invited to participate.

2. On May 15, 1978, Shah Commission's first report was presented in Parliament. During the subsequent months, a series of programmes on the relations made in the Shah Commission's report about the excesses committed during the Emergency and observations made on it were broadcast and telecast from various AIR Stations and Doordarshan Kendras. Most of the programmes were produced at the Delhi Kendra in so far

as Doordarshan were concerned and were circulated to other Kendras. The various topics discussed in these programmes were the suppression of mass-media during the period of Emergency; the unlawful detention of innocent people and curbs on civil liberties; suppression of the normal administrative processes and other misuses of authority during the Emergency period. Leading journalists, lawyers, professors and other eminent public men were invited to participate in these programmes.

3. A few programmes on the main recommendations of the Verghese Committee Report on the Autonomy of Akashvani and Doordarshan when it was presented in early 1978, were also broadcast and telecast, though indirectly, making reference to the abuse of these two media during the period of Emergency.

4. Whenever the experiences under the Emergency have figured during the debates in Parliament and at other forums, these have found mention in news bulletins as well as in the reviews of proceedings of Parliament broadcast and telecast, from AIR Stations and Doordarshan Kendras.

News Report caption 'T. V. remains a Teenager'

2057. SHRI MANORANJAN BHAKTA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government's attention has been drawn to the news report in the Sunday Standard of 28th January, 1979 under the caption 'TV remains a Teenager';

(b) if so, what is the reaction of Government to the observations made therein with regard to the development of the T.V.; and

(c) whether Government also propose to introduce coloured T.V. in India shortly; if so, when and if not; reasons?